

Annexure 1															
Name of the Corporate debtor: M/s. Bil Energy Systems Limited ; Date of commencement of liquidation: 04.12.2023 and appointment or amended on 04.12.2023; List of stakeholders as on :03.07.2025															
List of Secured financial creditors															
S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest	% share in total amount of claims admitted					
1	State Bank of India	1	02.01.2024	3,27,88,93,935	3,27,88,93,935	Form D	Details given below	Yes	Details given below	80.09	0	0	0	0	
	Sub Total			3,27,88,93,935	3,27,88,93,935					80.09	-	-		-	

Details of Security available with the Bank:

- 1 Hypothecation of current assets including inventory /stocks and receivables in the name of the company
- 2 Hypothecation of Plant & Machinery and other movable assets in the name of the company situated at Wada factory
- 3 Equitabel Mortgage of Land and Building at Gat No.7(P) admeasuring Oh.97A.5P and Gat No.9 admeasuring oH.54A.Op Situated at Wada Manor Road, Village Kanchad, Taluka Wada ,District Thane
- 4 Pledge of 15,49,986 number of shares held by the Promoters (details as per Pledge Master Report dated 16.08.2013

Guarantee:

- 1 Shri Rajendra Kumar ChoudharyPersonal Guarantee
- 2 Shri Naresh Kumar ChoudharyPersonal Guarantee
- 3 Bilpower LimitedCorporate Guarantee